

SPECIAL BENCH  
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/282(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS KESHAV VINCOM PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. Prashant Kumar Tripathi, Adv. ] For the Official Liquidator  
Ms. Puja Tripathi, Adv. ]

**ORDER**

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the Official Liquidator seeks time to file Vakalatnama and Status Report. Let the same be done within two weeks.
3. List the matter on **12.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**